

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2290
ANSWERED ON:27.03.2012
FALSE ARREST IN TERROR CASES
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of persons including muslim youth have been arrested/dubbed terror mastermind without any proof;
- (b) if so, the details of such youth arrested, jailed and finally released by the courts due to lack of evidence of their involvement in terrorist activities, State-wise;
- (c) whether any compensation or rehabilitation package is provided to the persons arrested and jailed without any evidence; and
- (d) if so, the action taken or being taken by the Government to ensure that persons, especially muslim youth are not arrested by the police in the country on flimsy grounds?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): No, Madam.
- (b) to (d): Does not arise.